

[*Translation*]

SHRI GEOGRE FERNANDES:
(Muzaffarpur): He is the Minister of Defence
but his letter is not with you.

[*English*]

SHRI SOMNATH CHATTERJEE: What
is the other work he is doing? I would like to
know it. (*Interruptions*) If you are giving that
justification, why do you not be humble and
say that you have made a mistake and you
are sorry and he has come and he may be
allowed.. (*Interruptions*)

[*Translation*]

SHRI GEORGE FERNANDES: Now
this document cannot be placed in the House.

[*English*]

SHRI RANGARAJAN KUMARA-
MANGALAM: I need not. The work which
Shri Malikarjun is busy with, is clearly written
saying that he is in the Rajya Sabha. The
explanation has been given. I am humble.
I am willing even to apologise if I made a
mistake. But I cannot be intimidated to
apologise. That is not fair. (*Interruptions*)

[*Translation*]

SHRI RAM NAIK: I had asked you
whether the Minister of Defence conveyed
you or not.

SHRI GEORGE FERNANDES: Mr.
Chairman, Sir, you could not understand.
(*Interruptions*)

[*English*]

MR. CHAIRMAN (Shri Nitish Kumar):

Let the papers be laid on the table of the
House.

13.17 hrs

PAPERS LAID ON THE TABLE

REPORT OF THE COMPTROLLER
AND AUDITOR GENERAL OF INDIA-
UNION GOVERNMENT -(COMMERICAL)
NO. 7 OF 1992) -MAZAGAON DOCK LIM-
ITED: ANNUAL REPORTS AND REVIEWS
ON THE WORKING OF SINGARENI
COLLIERIES COMPANY LIMITED,
KHAMMAM, OR THE YEAR 1991-92, etc.
THE MINISTER OF STATE IN THE
MINISTRY OF DEFENCE. (SHRI
MALIKARJUN): Sir, on behalf of Shri
Sharad Pawar, I beg to lay on the Table a
copy of the Report (Hindi and English
versions) of the Comptroller and Auditor
General of India-Union Government-(Com-
mercial) (No.7 of 1992)- Mazagaon Dock
Limited under article 151(1) of the Constitu-
tion.

[PLACED IN LIBRARY. See NO. LT-3497/
93]

THE MINISTER OF STATE OF THE
MINISTRY OF COAL (SHRI AJIT PANJAY):
Sir, I beg to lay on the Table-

(1) A copy each of the following
papers (Hindi and English versions) under
sub-section(1) of section 619A of the Com-
panies Act, 1956:-

(a) (i) Review by the Government on
the working of the Singareni Collieries
Company Limited, Khammam, for the year
1991-92.

(ii) Annual report of the Singareni
Collieries Company Limited Khammam for
the year 1991-92 along with Audited Accounts

and comments of the Comptroller and Auditor General thereon.

[PLACED IN LIBRARY See NO. LT-3498/93]

(b) (i) Review by the Government on the working of the Coal India Limited, Calcutta, and its subsidiary companies for the year 1991-92 (Volumes I and II).

(ii) Annual Report of the Coal India Limited, Calcutta and its subsidiary Companies, for the year 1991-92 (volumes I and II) along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi) and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [PLACED IN LIBRARY. See NO. LT-3499/93] ANNUAL REPORT AND REVIEW ON THE WORKING OF THE HINDUSTAN COPPER LIMITED, CALCUTTA, FOR THE YEAR 1991-92 ETC. THE MINISTER OF STATE OF THE MINISTRY OF MINES (SHRI BALRAM SINGH YADAV): Sir, I beg to lay on the Table-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Hindustan Copper Limited, Calcutta, for the year 1991-92.

(ii) Annual Report of the Hindustan Copper Limited, Calcutta, for the year 1991-92 along with Audited Accounts and comments of the comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above.'

[PLACED IN LIBRARY. See NO. LT-3500/93]

Annual Report and Review on the working of the Lubrizol India Limited, Bombay for the year 1991-92, etc.

THE MINISTER OF STATE IN THE MINISTRY OF PETROLEUM AND NATURAL GAS (CAPT. SATISH KUMAR SHARMA): Sir, I beg to say on the Table -

(1) A Copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(a) (i) Review by the Government on the working of the Lubrizol India Limited, Bombay for the Year 1991-92.

(ii) Annual Report of the Lubrizol India Limited, Bombay for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon. [Placed in Library. See No. LT-3501/93]

(b) (i) Review by the Government on the working of the Engineers India Limited, New Delhi, for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) Two statements (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) Above. [Placed in Library. See No. LT-3502/93]

(3) A statement (Hindi and English ver-

sions) (i) correcting the reply given on the 17th December, 1992 to Unstarred Question No. 4153 by Shri Manjay Lal regarding purchase of pipeline for and (ii) giving reasons for delay in correcting the reply. [Placed in Library. See No. LT-3503/93]

Annual Report and Review on the working of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1991-92, etc.

THE MINISTER OF STATE OF THE MINISTRY OF STEEL (SHRI SONTOSH MOHAN DEV) : SIR, I BEG to lay on the Table :-

(1) A copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

(i) Review by the Government on the working of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1991-92.

(ii) Annual Report of the Metal Scrap Trade Corporation Limited, Calcutta, for the year 1991-92 along with Audited Accounts and comments of the Comptroller and Auditor General thereon.

(2) A statement (Hindi and English versions) showing reasons for delay in laying the papers mentioned at (1) above. [Placed in Library. See No. LT-3504/93]

PUBLIC ACCOUNT COMMITTEE

Forty-first and Forty-third Reports

[*Translation*]

Shri Atal Bihari Vajpayee (Lucknow) : Mr. Chairman, Sir, I beg to present the following Reports (Hindi and English versions of the Public Accounts Committee versions)

1. Forty-first Report on action taken on 136th Report (8th Lok Sabha) on Income escaping assesment.
2. Forty-third Report on action taken on 169th Report (8th Lok Sabha) on Heavy Water Plant, Tuticorin.

13.19 hrs.

The Lok Sabha then adjourned for Lunch till twenty minutes past fourteen of the Clock.

The Lok Sabha re-assembled after Lunch at twenty-five minutes past fourteen of the Clock.

(Mr. Deputy Speaker- in the Chair)

[*English*]

SHRI ANIL BASU (ARAMBAGH) : Sir, when is the Government going to make a statement on Tirpura issue ?

MR. DEPUTY SPEAKER : Let us see later.

Now, we shall take up matters under Rule 377.